

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PETROLUBE INDIA LIMITED

1.	NAME OF CORPORATE DEBTOR	Petrolube India Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	May 02, 1996
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Ministry of Corporate Affairs Registrar of Companies (ROC) Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U50500DL1996PLC078666
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	C-17 Shivaji Park, Punjabi Bagh, New Delhi 110026
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	22.10.2018
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	23.09.2019 (Order received on 25.09.2019)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Ashwani Kumar Gupta IBBI/IPA-001/IP-P00626/2017- 18/11082
9.	Address and e-mail of the liquidator, as registered with the Board	Address: C-402, Cauvery Serenity, #10/ 1-1, Raghavendra Extension Tumkar Road, Yeshwanthpur Bangalore, 560022. Karnataka Email Id: ak Gupta fca@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator and telephone number	Address: C-402, Cauvery Serenity, #10/ 1-1, Raghavendra Extension Tumkar Road, Yeshwanthpur Bangalore, 560022. Karnataka Email Id: liquidatorpetrolube@gmail.com Contact No: 8108097518, 8369262358
11.	LAST DATE FOR SUBMISSION OF CLAIMS	23.10.2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Court -III, New Delhi Bench, has ordered the commencement of liquidation of the Petrolube India Limited on vide its order dated 23.09.2019

The stakeholders of Petrolube India Limited are hereby called upon to submit a proof of their claims with proof on or before 23.10.2019 to the Liquidator at the address mentioned against item 10.

The financial creditors shall submit their claim with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 27.09.2019
Place: Bangalore


 Ashwani Kumar Gupta
 Name & Signature of Liquidator

